

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) to (c). A statement is laid on the Table of the House. [See Appendix VI, annexure No. 49].

Hindustan Machine Tools Ltd.

*1076. **Shri Bheekha Bhai:** Will the Minister of Production be pleased to refer to the answer given to Starred Question No. 33 on the 16th July, 1956 and state:

(a) whether in view of the non-workability of the agreement with Messrs Oerlikons Ltd. in respect of the production of lathes, mill-machines and other articles under the agreement, the Government propose to revise the agreement; and

(b) whether it is a fact that a delegation headed by the Deputy Minister has been sent for revising the agreement?

The Minister of Production (Shri K. C. Reddy): (a) The Heads of Agreement entered into with the Oerlikon Machine Tool Works were found somewhat unworkable due to difference of opinion on capital participation, transfer of licence and delivery of specifications regarding machine tools to be manufactured, and the manner in which purchases were being made by the Oerlikon Machine Tool Works from other manufacturers in connection with this project. It has, therefore, been proposed to revise the Heads of the Agreement in consultation with the Oerlikon Machine Tool Works.

(b) Yes, Sir, to discuss and negotiate with Oerlikons proposals for a revised agreement.

कुटीर उद्योग

*१०८०. **श्रीमती अनुसूयाबाई बोरकर:** क्या उत्पादन मंत्री यह बताने की कृपा करेंगे कि:

(क) कुटीर उद्योगों को विकसित करने के लिये हरिजनों को किस प्रकार की सुविधायें प्रदान की गई हैं; और

(ख) क्या उनको ब्याज में किसी प्रकार की छूट दी जाती है?

उत्पादन मंत्री के सहायक (श्री रा० गि० बुबे): (क) कुटीर उद्योग के विकास संबंधी योजनाओं की, जिन्हें राज्य सरकारें प्रवर्तित करती हैं, भारत सरकार

अनुदानों तथा ऋणों द्वारा सहायता करती है। इन योजनाओं से परिगणित जातियों को तथा दूसरों को लाभ पहुंचता है। परम्परागत व्यवसाय होने के कारण, ग्राम्य-चर्म तथा चमड़ा पकाने के उद्योगों जैसे कुछ उद्योगों में लाभ मुख्यतः परिगणित जातियों को पहुंचता है। योजनाओं में प्रशिक्षण तथा अनुसंधान, उत्पादन तथा संगठन की प्रक्रिया में सुधार तथा उधार व विपणन-सुविधाओं का बन्धान होता है।

(ख) योजनाओं में बहुधा कारीगरों को बिना ब्याज के ऋण देने का बन्धान होता है परन्तु उन दशाओं में जहाँ ब्याज लिया जाता है, सामान्यतः ब्याज में किसी प्रकार की छूट नहीं दी जाती।

Import of Copra and Coconut Oil

*1082. **Shri Achuthan:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total quantity of copra and coconut oil imported in the years 1954, 1955 and first half of 1956;

(b) the rate of tariff or import duties levied on these commodities in these years;

(c) the total amount realised in each year out of this tariff or import duty; and

(d) the export duty, if any, imposed by the exporting countries on copra and coconut oil in each of these years?

The Minister of Trade (Shri Kar-markar): (a)

Year	Copra (Tons)	Coconut Oil (Gallons)
1954	62,125	58,05,000
1955	74,578	55,69,000
1956 (Jan.-April)	22,647	15,64,000

(b) A statement is laid on the Table of the House. [See Appendix VI, annexure No. 50].

(c) Separate statistics of revenue from import duty on copra and coconut oil are not recorded.

(d) A statement is laid on the Table of the House. [See Appendix VI, annexure No. 50].